

Statement-II

Details of 'In-principle' approvals accorded for construction of new Holiday Homes/Touring Officers Hostels/Guest Houses during the last three years

Sl.No.	State	Station
1.	Tamil Nadu	Rameshwaram
2.	Andhra Pradesh	Vijaywada
		Visakhapatnam
3.	Telangana	Hyderabad
		Yadagiri Gutta
		Srisailam
4.	Kerala	Guruvayur, Trichur
		Trivandrum
5.	Odisha	Puri
6.	Lakshadweep	Kavaratti
7.	Puducherry	Puducherry
8.	Jharkhand	Deoghar
9.	Chhattisgarh	Naya Raipur
10.	Madhya Pradesh	Indore
11.	Uttar Pradesh	Varanasi
		Allahabad

Suggestion on land pooling policy

4369. SHRI RAVI PRAKASH VERMA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether DDA had put in public domain draft modified Land Pooling Policy (LPP) and draft regulations for inviting objections/suggestions recently;

(b) if so, the number of objections/ suggestions received from various stakeholders and whether the same has been examined by DDA;

(c) whether DDA would incorporate the common suggestions submitted by majority of stakeholders in the final policy and regulations as that expresses the common concerns raised by stakeholders;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) whether DDA would issue the final notification soon after examining the objections/suggestions?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (e) Yes, Sir. Delhi Development Authority (DDA) has issued public notice regarding modified Land Policy and Regulations for operationalisation of the Land Policy on 11.01.2018 and 12.01.2018 respectively inviting objections/suggestions from public. DDA has received 766 objections/suggestions in response to the public notices and the same are under examination.

Status of municipalities

4370. SHRI T. RATHINAVEL: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether it is a fact that lack of adequate revenue sources severely constrains the ability to invest in infrastructure and service delivery by the municipalities, according to Annual Survey of India's City Systems, 2017;

(b) whether it is also a fact that no municipality has a medium and long term fiscal plan, according to that Survey; and

(c) whether no municipality in the country has participatory budgeting process

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) The Annual Survey of India's City Systems, 2017 undertaken by Janaagraha, Bengaluru, a Non-Governmental Organization, identifies issues relating to financial constraints being faced by the Urban Local Bodies, lack of a medium and long term fiscal plan and low levels of citizen participation in budgeting process.

Making smart cities disabled friendly

4371. SHRI B. K. HARIPRASAD: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the smart cities are going to be disabled friendly and whether the infrastructure, including core and IT enabled functions, provide accessibility and digital inclusion for persons with disabilities;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) what steps have been taken, so far, to promote the accessibility of persons with disabilities in the Smart Cities Mission in the country?